

Declaration of Assets and Liabilities

Year, 2015-2016

I, **Rekha Devi**, wife of **Sri Arvind Paswan** resident of Village **Pabhera**, P.O.-
Pabhera, P.S.- **Dhanarua**, District- **Patna** - **804451**, Aged **46** years, belonging to
Social service and presently working as a **Member of Legislative Assembly, 189.**
Masaurhi (SC), Bihar give herein below the details of the assets (immovable, movable,
bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets as on 31.03.2016

(Assets in joint name indicating the extent of joint ownership will also have to be given)

No.	Sr.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)		Cash	85,600.00	36,125.00	0.00	0.00	
(ii)		Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	6,36,507.35 Attached Annexure "A"	1,46,038.00 Attached Annexure "A"	0.00	0.00	
(iii)		Bonds, Debentures and Shares in companies	0.00	0.00	0.00	0.00	
(iv)		Other financial institutions, NIS, Postal Savings, LIC Policies, etc	LIC SA Rs.1,10,000.00 Attached Annexure "B"	LIC SA Rs.3,00,000.00 Attached Annexure "B"	0.00	0.00	
(v)		Motor Vehicles (details of make, etc.)	SCORPIO Rs. 13,65,097.30 Attached Annexure "C"	Motorbike Rs.30,757.00 No.BR01CD0866 Make-2014	0.00	0.00	
(vi)		Jewellery (give details of weight and value)	Gold-200 Grams Rs.5,00,000.00 Silver-250 Grams Rs.8,750.00	0.00	0.00	0.00	
(vii)		Other assets, such as values of claims / interests	0.00	0.00	0.00	0.00	

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Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets as on 31.03.2016

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	7.8125 Decimal Rs.2,90,000.00 Attached Annexure "D"	Location- Pabhera Rakwa-SKatta Rs.5,00,000.00 Khatiyani- Jamin	0.00	0.00	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	9.4445 Decimal Rs.32,87,000.00 Attached Annexure "D"	0.00	0.00	0.00	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	0.00	0.00	0.00	0.00	
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Two Rooms Home from INDIRA AWAS Rakwa-14Dhur Value Rs.2,50,000.00	0.00	0.00	0.00	
(v)	Others (such as interest in property)	0.00	0.00	0.00	0.00	

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(2) I give herein below the details of my liabilities / overdue to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 31.03.2016
(a)	(i) Loans from Banks	State Bank of India, Bihar Bidhan Mandal, Patna	10,00,000.00
	(ii) Loans from financial institutions	KCC from Punjab National Bank, Pabhera	95,000.00
	(iii) Government Dues:	0.00	0.00
	(a) dues to departments dealing with government accommodation	0.00	0.00
	(b) dues to departments dealing with supply of water	0.00	0.00
	(c) dues to departments dealing with supply of electricity	0.00	0.00
	(d) dues to departments dealing with telephones	0.00	0.00
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	0.00	0.00
	(f) Other dues, if any	0.00	0.00
(b)	(i) Income Tax including surcharge (Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN))	Income tax Return not filed PAN No. UBDPDB408A	Income tax Return not filed PAN No. DCFNPK5630J
	(ii) Wealth Tax (Also indicate the assessment year upto which Wealth Tax return filed.)	0.00	0.00
	(iii) Sales Tax (Only in case of proprietary business)	0.00	0.00
	(iv) Property Tax	0.00	0.00

I hereby declare that the above details are true to the best of my knowledge and belief.

Place: PATNA

Signature:

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Date: 21/06/2016

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Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

ANNEXURE- "A"

Sl. No.	Name of Bank/Institution	Account No./FD No. /Receipt No.	Branch	Balance as on 31.03.2016
01.	State Bank of India	20324811048	Bihar Vidhan Mandal, Patna	4,40,341.00
02.	Punjab National Bank	1580000100039054	Pabhera, Patna	1,892.53
03.	Punjab National Bank	1580000100088652	Pabhera, Patna	6,510.82
04.	Punjab National Bank	1581000100051684	Veer, Patna	8,163.00
05.	Sahara India (Q-shop East)	573000842601 & 71011961893	Masaurhi	1,79,600.00
ACCOUNT REKHA DEVI		Total Rs	6,36,507.35	
01.	Punjab National Bank	1580000100039054	Pabhera, Patna	10,288.00
02.	Sahara India (Q-shop East)	573000842602 & 71011961886	Masaurhi	1,35,750.00
ACCOUNT ARVIND PASWAN		Total Rs	1,46,038.00	

ANNEXURE- "B"

Policy Holder	Particulars	LIC Policy No.	Date of commencement	Branch	Sum Assured (Rs.) up to 31.03.2016
REKHA DEVI	Life Insurance Corporation of India	518355734	28.09.2012	Jehanabad	1,10,000.00
				Total Rs.	1,10,000.00
ARVIND PASWAN	Life Insurance Corporation of India	528353343	28.06.2014	Masaurhi, Patna	2,00,000.00
ARVIND PASWAN	Life Insurance Corporation of India	518355735	28.10.2012	Jehanabad	1,00,000.00
				Total Rs.	3,00,000.00

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ANNEXURE- "C"

SL No.	Vehicle No.	Year of making	Date of Purchasing	Purchase Value	Depreciation @25.89% for 51 days	Written down Value as on 31.03.2016
01.	BR01PG3504 SCORPIO	2015	09.02.2016	14,16,333.00	51,236.00	13,65,097.00

ANNEXURE- "D"

SL No.	Khata No.	Khesra No.	Rakwa	Type of Land as Purchase or Ancestral (Date of Purchase)	Present market Value (Rs)	Location of Land / Type of Land
01.	31	108	4.132 Decimal	06.01.2012	29,18,000.00	Khemamichak, Patna (Residential)
02.	80	2089	3.4375 Decimal	20.08.2007	1,25,000.00	Pabhera (Residential)
03.	465	1353	1.875 Decima	21.12.2013	2,44,000.00	Pabhera (Residential)
04.	465	1357	7.8125 Decimal	06.12.2013	2,90,000.00	Pabhera (Agricultural)
				Total Rs	35,77,000.00	

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